

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4580
ANSWERED ON:11.08.2014
PROMOTION OF SOFTWARE COMPANIES
Charitra Shri Ram

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether India and China have signed a Memorandum of Understanding (MoU) on Information Technology (IT) Cooperation to promote software companies in the country;
- (b) if so, the details and the salient features of MoU; and
- (c) the extent to which it is likely to benefit IT companies in the country?

Answer

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): Yes, Sir. An MoU has been signed between the Ministry of Communications & Information Technology, Republic of India and Ministry of Industry & Information Technology of People's Republic of China on 18.3.2014 for the cooperation in the field of Information and Communication Technology.

Article 2 of the above MoU prescribes the following fields of cooperation:

- (i) Enhance cooperation among public and private business and IT industry parks, with a view to encouraging growth of trade between the two countries;
 - (ii) Promote a favourable environment for business entities of the two countries through various measures to facilitate trade and investment, including transparent policies and contracting procedures, fair market access, facilitation of settlement of trade and investment related disputes;
 - (iii) Strengthen cooperation in human resources through capacity building to promote cooperation and facilitate exchanges between professionals from both sides through various means, including distant learning;
 - (iv) Strengthen cooperation in the fields of Software Applications & Services, e-Commerce and e-Governance through seminars, study tours, training programmes and joint collaborative projects to promote research and innovation collaboration among research and academic institutes, entrepreneurs and business entities of the two countries;
 - (v) Strengthen collaboration in the field of emerging technologies and encourage and support business entities of the two countries to develop key technologies and expertise for exploring international market in a joint way;
- (c): The MoU is aimed at promoting ICT development between the two countries and developing a long-term and sustainable cooperation in line with each country's laws and regulations.